

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 06-09-2021 TO 10-09-2021

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/50248/2021	51784/2021	6/9/2021	10/9/2021
2	C/50749/2021	51791/2021	7/9/2021	10/9/2021
		MISC ORDERS		
1	AD/50461/2021	50078/2021	9/9/2021	10/9/2021
2	AD/50748/2021	50079/2021	9/9/2021	10/9/2021
3	AD/50779/2021	50080/2021	9/9/2021	10/9/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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DEPUTY REGISTRAR